

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 125 OF 2018**

**Dated : 27<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd.**

**.... Appellant(s)**

**Versus**

**Nabha Power Limited & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Aniket Prasoon  
Ms. Srishti Rai for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **14.05.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Js/pk*